

11

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/18/2017

NAME OF THE APPLICANT : MANAMBOLI TEXTILES LTD

UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
--------------	--------------------------	--------------------	------------------

REPRESENTATION BY WHOM

1. M. D. SELVARAJ

PCS

M. D. Selvaraj

ORDER

Shri M D Selvaraj, PCS representing the applicant present. At his request time extended for hearing. Put up on 23.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)